

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 281 of 2013 (SZ)

Applicant(s)

Respondent(s)

People for Cattle in India rep.
By its Trustee G. Arun Prasanna

Vs. 1) The Commissioner, Corporation of Chennai, Chennai
2) The commissioner, Directorate of Animal Husbandry and Veterinary Services, Chennai
3) The Commissioner of Food Safety, Dept of Food Safety and Drugs Admn (Food Safety Division,), Chennai
4) The Transport Commissioner, Transport Department, Chennai
5) The Secretary to Government, Animal Husbandry, Dairying and Fisheries Department, Chennai
6) The Secretary to Government, Health and family Welfare Department, Chennai
7) The Principal Secretary to Government, Transport Dept, Chennai
8) The Chairman, TNPCB Chennai
9) The Commissioner, Alandur Municipality, Chennai
10) The Commissioner, St. Thomas Mount Panchayat Union, Chennai
11) The District Environmental Engineer, TNPCB, Chennai
12) The District Environmental Engineer, TNPCB, KK Nagar
13) The District Environmental Engineer, TNPCB, Ambattur
14) The Chairman, Central Pollution Control Board, Delhi
15) The Principal Secretary to Government, Dept of Environment and Forests, Chennai

Legal Practitioners for Applicant(s)
N/s. Kaushik N. Sharma

Legal Practitioners for Respondents
Shri R. Surya Prakash for R-1
M/s. M.K. Subramanian and P.Velmani for R-2, R-3, R-5, R-6 and R-15
Mr.E. Manoharan for R4, R7, R9 and R10

M/s.H. Yaseem Ali for R8, R11 to R13
M/s. D.S. Ekambaram and
P. Jayalakshmi for R-14

ORDER

Note of the Registry	Orders of the Tribunal
Order No. 3	<p data-bbox="540 513 943 553">Date: 20th September, 2017</p> <p data-bbox="540 607 1398 862">Learned counsel appearing for the Greater Chennai Corporation submitted that the status report as directed by the order dated 16.08.2017 would be filed during the course of the day.</p> <p data-bbox="540 903 1398 1010">Let it be filed before the Registry with copy to the applicant and other respondents.</p> <p data-bbox="540 1051 1398 1158">The applicant is at liberty to file response if any, to the status report within 2 weeks.</p> <p data-bbox="654 1198 1044 1231">List the matter on 09.10.2017.</p> <p data-bbox="930 1338 1398 1419">.....J.M. (Justice M.S. Nambiar)</p>